

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1364
ANSWERED ON 06.12.2024

IMPLEMENTATION OF E-BUSES SCHEME

1364. SHRI SANJAY SETH:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the data on the allocation of budget among the States and Union Territories (UTs) for implementation of e-buses scheme;
- (b) the number of e-buses operated by Public Transport Authorities, and the manner in which it is expected to change after implementation of the scheme;
- (c) the revenue generated by the e-buses in each State, along with the expenditure incurred;
- (d) the number of contracts and partnership formed by the Public Transport Authorities for the adoption of e-buses, the details thereof; and
- (e) the incentives and benefits that are offered to Public Transport Authorities for opting for the scheme?

ANSWER

MINISTER OF HEAVY INDUSTRIES
(SHRI H.D. KUMARASWAMY)

(a) & (e): The following two schemes have been notified by the Ministry of Heavy Industries to promote deployment of e-buses :

i. **PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme:** This scheme notified on 29.09.2024, aims to incentivise sale of e-2W, e-3W, e-Trucks, e-Ambulances, e-buses and other new emerging EV categories. The total outlay under the scheme is Rs. 10,900 crores with Rs. 4,391 crores allocated for supporting deployment of 14,028 e-buses. Support for e-buses will be provided only on operational model (OPEX)/ Gross Cost Contract (GCC) and will be delivered through State/ city transport undertakings/ corporations (STUs).

ii. **PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28.10.2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).

There is no State/UT wise budget allocation under the above schemes.

iii. **PM-eBus Sewa Scheme** – This scheme has been launched by the Ministry of Housing and Urban Affairs for augmenting city bus operation by deployment of 10,000 e-buses on PPP model. Under the PM-eBus Sewa Scheme, 100% Central Assistance (CA) is provided for development of Behind-The-Meter power infrastructure and for Civil Depot Infrastructure, 60% CA is provided to cities of States, 90% to capital cities of Hilly States/North-East States/UTs with legislature and 100% to capital cities of UTs without legislature.

Apart from that, CA for operation of e-buses is provided on per kilometre (km) basis for 10 years or March, 2037 whichever is earlier. Operation support of Rs. 24, 22, 20 per km is provided for standard (12m), midi (9m) and mini (7m) buses respectively.

Details of funds sanctioned and released to States/UTs under PM-eBus Sewa Scheme is as under:

Sr. No	State	Amount Sanctioned (in Rs. Crore)	Amount Released (in Rs. Crore)
1	Bihar	112.46	87.55
2	Chandigarh	11.87	11.87
3	Jammu & Kashmir	42.37	-
4	Gujarat	69.02	9.06
5	Haryana	22.13	-
6	Ladakh	0.00	-
7	Madhya Pradesh	57.12	-
8	Assam	16.65	6.47
9	Chhattisgarh	52.75	30.19
10	Maharashtra	347.94	200.18
11	Meghalaya	12.98	-
12	Odisha	81.96	47.72
13	Puducherry	0.00	-
14	Punjab	45.12	-
15	Rajasthan	84.00	44.46
16	Uttarakhand	27.38	-
	Total	983.75	437.5

(b) to (d): This data is not maintained centrally.
